



**Government of Jammu and Kashmir**  
**General Administration Department**  
(PSGA) Civil Secretariat, J&K.

**Notification**

**Srinagar, the 16<sup>th</sup> of May, 2023**

**S.O. 266.-** In exercise of the powers conferred by section 4 read with section 8 of the Jammu and Kashmir Public Services Guarantee Act, 2011 (Act No. IX of 2011), the Government hereby notifies the following services, timelines and the Designated Officers/Appellate Authorities for the departments mentioned below:-

S.No	Name of the service	Stipulated Time frame for providing service	Designated Officer	First Appellate Authority	Second Appellate Authority
<b>Mining Department</b>					
<b>A. Grant of Mining Lease</b>					
1.	Application for grant of Mining Lease through online mode (ML1).	05 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.
2.	Physical Verification of applied area for grant of Mining Lease	07 days	Joint Director	Director	Special Secretary/ Additional Secretary to Government, Mining Department.
3.	Issuance of Letter of intent for completion of formalities by the applicant for grant of Mining Lease	05 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.
4.	Final Grant of Mining Lease  <i>(Final Grant of Mining Lease/Quarry license is subject to issuance of EC/CTO by JKEIAA /JKPCB respectively which are working under the Administrative control of Forest Department)</i>	10 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.

## B. Grant of Quarry License

5.	Application for grant of quarry License (QL1)	05 days	District Mineral Officer	Joint Director	Director
6.	Physical Verification of applied area for grant of Quarry license/lease.	07 days	Joint Director	Director	Special Secretary/ Additional Secretary to Government, Mining Department.
7.	Issuance of Letter of intent for completion of formalities by the applicant for grant of Quarry license/lease.	05 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.
8.	Final Grant of Quarry License/lease.  <i>((Final Grant of Mining Lease/Quarry license is subject to issuance of EC/CTO by JKEIAA /JKPCB respectively which are working under the Administrative control of Forest Department))</i>	10 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.

## C. Grant of STP/DP

9.	Application for grant STP/DP through online application (STP1/DP).	05 days	District Mineral Officer	Joint Director	Director
10.	Physical Verification of applied area for grant STP/DP	07 days	Joint Director	Director	Special Secretary/ Additional Secretary to Government, Mining Department.
11.	Issuance of Letter of Intent for completion of formalities by the applicant for grant of STP/DP.	05 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.
12.	Final Grant of STP/DP.  <i>(Final Grant of Mining Lease/Quarry license is subject to issuance of EC/CTO by JKEIAA /JKPCB respectively which are working under the Administrative control of Forest Department)</i>	05 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.

#### D. Grant of Mineral Dealer License

13.	Application for grant of Mineral Dealer through online mode (MD1).	05 days	District Mineral Officer	Joint Director	Director
14.	Physical Verification of applied area for grant of Mineral Dealer License.	07 days	Joint Director	Director	Administrative Secretary, Mining Department.
15.	Issuance letter of intent for completion of formalities by the applicant.	05 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.
16.	Final Grant of Mineral Dealer License	05 days	Director	Special Secretary/ Additional Secretary to Government, Mining Department.	Administrative Secretary, Mining Department.

#### Finance Department (Excise)

17.	Permission for IP Based Bulk Spirit (G2B)	10 days	Deputy Excise Commissioner, Distilleries Jammu	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K
18.	Import Permit Based Bulk Spirit (G2B)	4 days	Deputy Excise Commissioner, Distilleries Jammu	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K
19.	Import Permit for Packaged Liquor (G2B)	4 days	Deputy Excise Commissioner, Executive	Deputy Excise Commissioner Distilleries Jammu	Excise Commissioner, J&K
20.	Brand Registration (G2B)	15 days	Deputy Excise Commissioner Distilleries Jammu	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K
21.	Brand Registration Supplier Mode (CSD/PMF) (G2B)	15 days	Deputy Excise Commissioner, Executive	Deputy Excise Commissioner Distilleries Jammu	Excise Commissioner, J&K
22.	Label Registration (G2B)	15 days	Deputy Excise Commissioner, Distilleries/ Executive Jammu	Deputy Excise Commissioner, Executive/ Distilleries Jammu	Excise Commissioner, J&K
23.	Label Registration Supplier Mode- (CSD/PMF) (G2B)	15 days	Deputy Excise Commissioner, Executive Jammu	Deputy Excise Commissioner, Distilleries	Excise Commissioner, J&K
24.	Revalidation of IP based permits- IPBS (G2B)	10 days	Deputy Excise Commissioner, Distilleries	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K

25.	Cancellation of IP based Permits IPBS (G2B)	10 days	Deputy Excise Commissioner, Distilleries	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K
26.	Excise Verification Certificate (EVC) for IPBS) (G2B)	15 days	Deputy Excise Commissioner, Distilleries	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K
27.	Excise Verification Certificate (EVC) for IPFL (G2B)	15 days	Deputy Excise Commissioner, Executive	Deputy Excise Commissioner, Distilleries	Excise Commissioner, J&K
28.	Preventive Raid Control System (G2B)	7 days	Excise Officer	Excise & Taxation Officer concerned	Deputy Excise Commissioner, Executive/ Distilleries.
29.	Export Permit based export of packaged liquor (G2B)	4 days	Deputy Excise Commissioner, Distilleries	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K
30.	Import Permit based import of packaged Liquor (CSD) (G2B)	4 days	ETO/Deputy Excise Commissioner, Executive	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
31.	Import Permit based import of packaged liquor (Paramilitary Forces-PMF) (G2B)	4 days	Deputy Excise Commissioner, Executive	Deputy Excise Commissioner, Distilleries, Jammu	Excise Commissioner, J&K
32.	Renewal of Various types of Excise Licenses (except JKEL-2) (G2B)	25 days	Deputy Excise Commissioner, Executive/ Distilleries	Deputy Excise Commissioner, Accounts	Excise Commissioner, J&K
33.	IP based Import of Molasses (G2B)	7 days	Deputy Excise Commissioner, Executive	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
34.	IP based Import of Denatured Spirit (G2B)	7 days	Deputy Excise Commissioner, Executive	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
35.	e-Grievance Mobile App (G2C)	10 days	ETO concerned	Deputy Excise Commissioner, Distilleries/ Executive	Excise Commissioner, J&K
36.	GPS Mapping of State Excise Establishments/ Locations (G2B)	4 days	Excise Officer	ETO concerned	Deputy Excise Commissioner, Distilleries/ Executive
37.	Supplier Registration (G2C)	5 days	Deputy Excise Commissioner, Executive, Jammu	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
38.	Stock Inventory management System (G2B)	4 days	Excise Officer	ETO concerned	Deputy Excise Commissioner, Executive/ Distilleries
39.	Revalidation of IP based permits-IPFL (G2B)	10 days	Deputy Excise Commissioner, Executive, Jammu	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
40.	Cancellation of IP based permits-IPFL (G2B)	10 days	Deputy Excise Commissioner, Executive, Jammu	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K

41.	Revalidation of IP based permits-CSD/PMF (G2B)	10 days	CSD -Excise & Taxation Officer range concerned.  PMF- Dy. Excise Commissioner, Executive, Jammu  CSD/PMF-Dy. Excise Commissioner Executive Jammu/Kashmir	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
42.	Cancellation of IP based permits CSD/PMF (G2B)	10 days	CSD -Excise & Taxation Officer range concerned.  PMF- Dy. Excise Commissioner, Executive, Jammu  CSD/PMF-Dy. Excise Commissioner Executive Jammu/Kashmir	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
43.	Transport Permit cum pass for packaged Liquor (wholesaler to trade) (G2B)	4 days	Excise Officer	Excise & Taxation Officer	Deputy Excise Commissioner, Executive, Jammu/Kashmir.
44.	Transport Permit cum pass for packaged Liquor (manufacture to trade) (G2B)	4 days	Excise & Taxation Officer, Distilleries, Jammu	Deputy Excise Commissioner, Distilleries, Jammu	Excise Commissioner, J&K
45.	Transport Permit cum pass for packaged Liquor ( trade to retailer) (G2B)	4 days	Excise & Taxation Officer, Trade/Range	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K
46.	Transport Permit cum pass for packaged Liquor (manufacture to retailer to trader) (Bar) (G2B)	4 days	Excise & Taxation Officer, Distilleries, Jammu	Deputy Excise Commissioner, Distilleries, Jammu	Excise Commissioner, J&K
47.	Transport Permit cum pass for packaged Liquor (manufacture to CSD/PMF-JKEL5) to trade) (G2B)	4 days	Excise & Taxation Officer, Range/Deputy Excise Commissioner, Executive	Deputy Excise Commissioner, Executive/ Distilleries, Jammu.	Excise Commissioner, J&K
48.	Salesman Approval- Approval of Salesman (G2C)	10 days	Deputy Excise Commissioner, Executive	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K

49.	Barman Approval, Approval of Barman (G2C)	10 days	Deputy Excise Commissioner, Executive	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
50.	Transport of Bulk Spirit within State (G2B)	7 days	ETO, Distilleries/ Deputy Excise Commissioner, Executive	Deputy Excise Commissioner Distilleries, Jammu	Excise Commissioner, J&K
51.	Bar Stock Management System (G2B)	4 days	Excise Officer	ETO concerned	Deputy Excise Commissioner Executive, Jammu/Kashmir
52.	Cancellation of Export Pass based Permits (G2B)	10 days	Deputy Excise Commissioner Distilleries, Jammu	Deputy Excise Commissioner, Executive	Excise Commissioner, J&K

### Power Development Department

#### A. New Connections

53.	Domestic load upto 25 kW	30 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
54.	Domestic load above 25 kW upto 50 kW	35 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
55.	Domestic load above 50 kW upto 100 kW	40 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
56.	Domestic load above 100 kW upto 500 kW	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
57.	Domestic load above 500 kW	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
58.	Commercial load upto 25 kVA	30 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer, (Electrical) concerned	Superintending Engineer, (Electrical) concerned
59.	Commercial load above 25 kVA upto 50 kVA	35 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
60.	Commercial load above 50 kVA upto 100 kVA	40 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
61.	Commercial load above 100 kVA upto 500 kVA	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation

62.	Commercial load above 500 kVA upto 1000kVA	45 days	Managing Director, Distribution Corporation	Divisional Commissioner	Administrative Secretary, JKPDD
63.	Commercial load above 1000kVA	45 days	Designated Committee	Divisional Commissioner	Administrative Secretary, JKPDD
64.	Industrial load upto 25 kVA	30 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer, (Electrical) concerned	Superintending Engineer, (Electrical) concerned
65.	Industrial load above 25 kVA upto 50 kVA	35 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
66.	Industrial load above 50 kVA upto 100 kVA	40 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
67.	Industrial load above 100 kVA upto 500 kVA	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
68.	Industrial load above 500 kVA upto 1000kVA	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
69.	Industrial load above 1000kVA	45 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD

### B. Change of Name

70.	Domestic load upto 25 kW	45 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
71.	Domestic load above 25 kW upto 50 kW	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
72.	Domestic load above 50 kW upto 100 kW	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
73.	Domestic load above 100 kW upto 500 kW	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
74.	Domestic load above 500 kW	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
75.	Commercial load upto 25 kVA	45 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer, (Electrical) concerned

76.	Commercial load above 25 kVA upto 50 kVA	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
77.	Commercial load above 50 kVA upto 100 kVA	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
78.	Commercial load above 100 kVA upto 500 kVA	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
79.	Commercial load above 500 kVA upto 1000kVA	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
80.	Commercial load above 1000kVA	45 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
81.	Industrial load upto 25 kVA	45 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
82.	Industrial load above 25 kVA upto 50 kVA	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
83.	Industrial load above 50 kVA upto 100 kVA	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
84.	Industrial load above 100 kVA upto 500 kVA	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
85.	Industrial load above 500 kVA upto 1000kVA	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
86.	Industrial load above 1000kVA	45 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD

### C. Change of ownership

87.	Domestic load upto 25 kW	45 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
88.	Domestic load above 25 kW upto 50 kW	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
89.	Domestic load above 50 kW upto 100 kW	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation

90.	Domestic load above 100 kW upto 500 kW	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
91.	Domestic load above 500 kW	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
92.	Commercial load upto 25 kVA	45 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
93.	Commercial load above 25 kVA upto 50 kVA	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
94.	Commercial load above 50 kVA upto 100 kVA	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
95.	Commercial load above 100 kVA upto 500 kVA	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
96.	Commercial load above 500 kVA upto 1000kVA	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
97.	Commercial load above 1000kVA	45 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
98.	Industrial load upto 25 kVA	45 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
99.	Industrial load above 25 kVA upto 50 kVA	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
100.	Industrial load above 50 kVA upto 100 kVA	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
101.	Industrial load above 100 kVA upto 500 kVA	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
102.	Industrial load above 500 kVA upto 1000kVA	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
103.	Industrial load above 1000kVA	45 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD

#### D. Change of Category

104.	Domestic load upto 25 kW	45 days	Assistant Executive Engineer	Executive Engineer (Electrical)	Superintending Engineer (Electrical) concerned
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			(Electrical) concerned	concerned	
105.	Domestic load above 25 kW upto 50 kW	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
106.	Domestic load above 50 kW upto 100 kW	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
107.	Domestic load above 100 kW upto 500 kW	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
108.	Domestic load above 500 kW	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
109.	Commercial load upto 25 kVA	45 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
110.	Commercial load above 25 kVA upto 50 kVA	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
111.	Commercial load above 50 kVA upto 100 kVA	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
112.	Commercial load above 100 kVA upto 500 kVA	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
113.	Commercial load above 500 kVA upto 1000kVA	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
114.	Commercial load above 1000kVA	45 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
115.	Industrial load upto 25 kVA	45 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
116.	Industrial load above 25 kVA upto 50 kVA	45 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
117.	Industrial load above 50 kVA upto 100 kVA	45 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
118.	Industrial load above 100 kVA upto 500 kVA	45 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
119.	Industrial load above 500 kVA upto 1000kVA	45 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD

120.	Industrial load above 1000kVA	45 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
<b>E. Approval of installation of DG Setups</b>					
121.	Domestic load upto 25 kW	15 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
122.	Domestic load above 25 kW upto 50 kW	15 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
123.	Domestic load above 50 kW upto 100 kW	15 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
124.	Domestic load above 100 kW upto 500 kW	15 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
125.	Domestic load above 500 kW	15 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
126.	Commercial load upto 25 kVA	15 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
127.	Commercial load above 25 kVA upto 50 kVA	15 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned
128.	Commercial load above 50 kVA upto 100 kVA	15 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
129.	Commercial load above 100 kVA upto 500 kVA	15 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
130.	Commercial load above 500 kVA upto 1000 kVA	15 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
131.	Commercial load above 1000 kVA	15 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
132.	Industrial load upto 25 kVA	15 days	Assistant Executive Engineer (Electrical) concerned	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned
133.	Industrial load above 25 kVA upto 50 kVA	15 days	Executive Engineer (Electrical) concerned	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned

134.	Industrial load above 50 kVA upto 100 kVA	15 days	Superintending Engineer (Electrical) concerned	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation
135.	Industrial load above 100 kVA upto 500 kVA	15 days	Chief Engineer (Electrical) concerned	Executive Director, Distribution Corporation	Managing Director, Distribution Corporation
136.	Industrial load above 500 kVA upto 1000 kVA	15 days	Managing Director, Distribution Corporation	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD
137.	Industrial load above 1000 kVA	15 days	Designated Committee	Divisional Commissioner, Kashmir	Administrative Secretary, JKPDD

\*\* All the above services are hereby notified in supersession of previous notifications, wherever applicable.

**By order of the Lieutenant Governor.**

Sd/-  
(Sanjeev Verma) IAS,  
**Commissioner/Secretary to the Government.**

Dated:16.05.2023

GAD-PSGA/2/2023-09-GAD

Copy to the:

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Director General, J&K IMPA&RD.
6. Principal Secretary to the Lieutenant Governor.
7. All Commissioners/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Principal Resident Commissioner, J&K Government, New Delhi.
10. Joint Secretary (Jammu Kashmir & Ladakh), Ministry of Home Affairs, GoI.
11. Chairperson J&K, Special Tribunal.
12. Divisional Commissioner, Kashmir/Jammu.
13. All Heads of Departments/Managing Directors.
14. All Deputy Commissioners.
15. Director Information, J&K.
16. Director, Archives, Archaeology and Museums.
17. Secretary, J&K Public service Commission/BoPEE/SSB.
18. Director Estates, Srinagar/Jammu.
19. General Manager, Government Press, Jammu/Srinagar for wide publicity of the notification.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Advisor (B) to the Lieutenant Governor.
22. Private Secretary to Commissioner/Secretary to the Government, GAD.
23. In-charge website, GAD.
24. Notification/Stock file.

  
16.05.2023  
(Dr. Mohammad Usman Khan)JKAS,  
**Deputy Secretary to the Government.**